CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.no.334/97

Thursday, this the 30th day of September, 1999.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR J.L.NEGI, ADMINISTRATIVE MEMBER

V.Narayanan, Telecom Operating Assistant, Office of the Sub Divisional Officer (Telegraphs), Alathur.P.O. Palakkad District.

- Applicant

By Advocate Mr K.V.Kumaran

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- 1. Sub Divisional Officer(Telegraphs),
 Alathur Sub Divisional Office,
 Alathur.P.O.
 Palakkad District.
- 2. Accounts Officer(Cash),
 Office of the Telecom District Manager,
 Alathur.P.O.
 Palakkad District.
- 3. Telecom District Manager, Palakkad.P.O.
- The Chief General Manager,
 Telecommunications,
 Kerala Circle,
 Thiruvananthapuram.
- 5. The Advisor, Human Resources Development, Department of Telecommunications, New Delhi-l. - Respondents

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

None for the applicant even on the second call. None for the applicant on 24.9.99 also when the case was called and with

a view to give the applicant another opportunity, the case was adjourned to this date. It appears that the applicant is not interested in prosecuting the matter any further. Otherwise, either the applicant or his counsel would have been present. The application is dismissed for default and non-prosecution. No costs.

Dated, the 30th of September, 1999.

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(J.L.NEGI) ADMINISTRATIVE MEMBER

A.V.HARIDASAN)

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